

# Central Information Commission

## Minutes of the Meeting of the Commission held on 22.08.2006 in the chamber of CIC

### Present:

1. Shri Wajahat Habibullah, CIC in chair
2. Smt. Padma Balasubramanian, IC
3. Dr. O. P. Kejariwal, IC

The Secretary, the Joint Secretary and both Directors were present to assist the Commission

Letter no. 419/1/2005-AVD.IV dated 21.8.2006 was placed before the Commission. The Government has requested that the question of production of documents in connection with the case of Shri C. Ramesh be deferred till the Hon'ble Delhi High Court decides a decision on the writ petition already filed by the Government. The Commission decided to fix 26.8.2006 for production of the documents as already ordered.

Another letter from the Secretary, DoPT dated 21.8.2006 was also presented whereby the Government has requested that the case of Shri Pyare Lal Verma Vs Ministry of Railways be resubmitted before the full Bench, together with a further legal defence. The Director (Law) will examine the matter and place it in the next meeting.

The Commission approved the logo and desired that it be used for all purposes but before doing so the relevant provisions of law regarding use of emblems shall be looked into.

Secretary reported that revised estimates for August Kranti Bhawan, amounting to Rs. one crore have been sent to the FA for his concurrence and order for execution of the work will be placed immediately on receipt of the approval.

Secretary also informed the meeting that for the national convention letters have already been issued to the panelists to State Information Commissioners and Secretaries to the Central Ministries. The JS, DoPT will also write to all the Ministries for deputing CPIO and Appellate Authorities. The Vice Chancellors of Universities have been requested to nominate members of Law Faculty to attend the convention. Invitation letters will also be issued to the members of the Bar Council. The State Information Commissions have also been requested to select citizens, SPIOs and Public Authorities to attend the

convention. Requests will also be mailed to Chief Secretaries. The Leader of opposition in the Lok Sabha/ Rajya Sabha will be invited to participate.

The JS apprised the Commission about the progress in regard to preparation of the Annual Report. Some of the Ministries particularly, the Ministry of Finance and HRD have not submitted particulars in respect of the Public Authorities under them. To avoid undue delay, it was decided that we should complete the report on the basis of data received, highlighting shortcomings of concerned Ministries where necessary.